GOVERNMENT OF WEST BENGAL LAW DEPARTMENT

Legislative

West Bengal Act I of 1962

THE WEST BENGAL APPROPRIATION ACT, 1962.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 29th March, 1962.

[29th March, 1962.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1962.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1962;

It is hereby enacted in the Thirteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

- This Act may be called the West Bengal Appropriation Short Act, 1962.
- From and out of the Consolidated Fund of West Bengal Issue of there may be paid and applied sums not exceeding those specified 8,30,90,593 in column 3 of the Schedule amounting in the aggregate to the out of the sum of rupees eight crores, thirty lakhs, ninety thousand and five hundred and ninety-three towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1962, in respect of the services and purposes specified in column 2 of the Schedule.

 Fund of West

 Bengal for the year

dated

3. The sums authorised to be paid and applied from and Appro-out of the Consolidated Fund of West Bengal by this Act shall priation. be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1962.

[West Ben. Act

(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2		3		
Grant No.	Services and purposes.		Sums not exceeding		
			Voted by the Legis- lative Assembly.	Charged on the Con- solidated Fund.	Total.
	THE STATE OF THE S		Rs.	Rs.	Rs.
1	4—Taxes on income other than ration Tax and Estate Dut	Corpo-	26,000		26,000
2	7—Land Revenue			14,400	14,400
3	8—State Excise Duties	• •	3,40,000		3,40,000
. 4	9—Stamps	••	2,52,750	C. C	2,52,750
5	10—Forest		124.5	24,114	24,114
6	11—Registration	• •	88,000		88,000
8	12A—Sales Tax	off.	84,000	3,000	87,000
9	13—Other Taxes and Duties		32,000		32,000
10	17—Interest on Irrigation (Commercial).	Works		76,000	76,000
12	22—Interest on Debt and other tions.	obliga-	49,000	71,35,000	71,84,000
14	25—General Administration		33,63,000	30,000	33,93,000
15	27—Administration of Justice		5,99,000	62,000	
17	29—Police		53,79,000	02,000	6,61,000
18	30—Ports and Pilotage		1,93,000		53,79,000
20	37—Education		1,76,39,800	122	1,93,000
21	38—Medical		22,73,000	2,750	1,76,39,922
22	39—Public Health		89,94,000	2,700	22,75,750
23	40—Agriculture—Agriculture		••	41	89,94,000
27	72—Capital Outlay on Indu Development outside the Re- Account.	strial venue	1		1

1 of 1962.]

(Schedule.)

1	2	3		
	Change Lugge	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
28	72—Capital Outlay on Industrial Deve- lopment outside the Revenue Account—Cottage Industries.	1	Control of	1
31	47—Miscellaneous Departments—Fire Services.	erantannina d	12	12
35	50—Civil Works	10,00,000	1,27,000	11,27,000
36	54—Famine	3,08,28,000	3,000	3,08,31,000
37	54B—Privy Purses and Allowances of Indian Rulers.	2,000	1 - Arvillo = 10	2,000
38	55—Superannuation Allowances and Pensions. 83—Payments of commuted value of pensions.	8,66,400	4,600	8,71,000
-	Total—Grant No. 38	8,66,400	4,600	8,71,000
39	56—Stationery and Printing	55,000		55,000
40	57—Miscellaneous—Contributions	16,73,000		16,73,000
41 <	57—Miscellaneous—Other Miscellaneous Expenditure. 82—Capital Account of othe State Works outside the Pevenue		56,600	56,602
	Works outside the Bevenue Account.			
	Total—Grant No. 41	2	56,600	56,602

[West Ben. Act I of 1962.]

(Schedule.)

1	2	3		
Grant No.		Sums not exceeding		
	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
42 {	22—Interest on Debt and other obligations—Expenditure on displaced persons. 57—Miscellaneous—Expenditure on displaced persons. Public Debt—Loans for displaced persons.		3,50,000	3,50,000
	Total—Grant No. 42		3,50,000	3,50,000
43	47A—Community Development Projects, Nationa! Extension Service and Local Development Works.	7,00,000		7,00,000
44	63—Extraordinary Charges in India	3,86,000	7,000	3,93,000
45	64C—Pre-partition Payments	2,00,000		2,00,000
49	85A—Capital Outlay on Schemes of Government Trading.		1,72,000	1,72,000
	Grand Total	7,50,22,954	80,67,639	8,30,90,593